

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3911
ANSWERED ON:26.08.2011
FOREIGN CAMPUS OF INDIAN MEDICAL INSTITUTES
Choudhry Smt. Shruti; Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Medical Council of India (MCI) has assessed the impact of the entry of foreign medical institutes in the country;
- (b) if so, the details thereof;
- (c) whether permission has been given to certain Indian medical institutes, particularly in private sector to open campus abroad;
- (d) if so, the details thereof; and
- (e) the number of such proposals received alongwith the action taken thereon in the recent past?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): The Working Group of Equivalence of Medical Council of India (MCI) has considered the issue of establishment of foreign medical institutes in the country and recommended that such medical institutes should come under the purview of the MCI under Section 10(A) of Indian Medical Council Act, 1956 to monitor in terms of quality of education, fees, etc.

(c) to (e): The information is being collected and will be laid on the table of the House.